## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 39 OF 2018**

Dated: 23<sup>rd</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Ginni Global Ltd. .... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission .... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for

Mr. Pradeep Misra for R.1

Ms. Parichita Chowdhury for Mr. Anand K. Ganesan for R.2

Mr. Shanti Swaroop (Rep.) for R.3

## **ORDER**

Learned counsel for the respondents may file reply on or before 22.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>17.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member